

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 707 of 2019

IN THE MATTER OF:

**Jet Airways(India) Limited
(Offshore Regional Hub)**

...Appellant

Vs

State Bank of India & Anr.

....Respondents

Present:

**For Appellant: Mr. Sumant Batra and Ms. Priyhanka Anand,
Advocates**

**For Respondents: Ms. Gauri Rasgotra, Mr. Karan Khanna and Ms.
Ritu Anand Vishwakarma, Advocates for
Respondent No. 1**

**Mr. Krishnendu Datta, Ms. Anindita
Roychoudhary, Mr. Aditya Chatterjee and Ms.
Neeraja Balakrishna, Advocates for Respondent
No. 1**

ORDER

21.08.2019 Heard Mr. Sumant Batra, learned Counsel appearing on behalf of the Administrator, Jet Airways(India) Ltd. (Offshore Regional Hub). He placed certain difficulties. The Administrator is facing certain problems which have been brought to the knowledge of 'Resolution Professional'. It is also informed that the 'Resolution Professional' is cooperating with the Jet Airways (India) Ltd. (Offshore Regional Hub)- the 'Corporate Debtor' but are not getting cooperation from the 'Committee of Creditors'.

In the circumstances, we direct the 'Committee of Creditors' through its Counsel to obtain instructions and file affidavit as to whether they will cooperate with Administrator of the 'Corporate Debtor' (Offshore Regional Hub) and will intend to give same treatment as given to the similarly situated Foreign

Creditors, who otherwise, are also eligible to file claim before the 'Resolution Professional' who may collate with the Administrator(Offshore Regional Hub)- 'Corporate Debtor' and forward it, which has already been provided. The 'Committee of Creditors' will also state as to who will bear the fee and cost of the Administrator of the 'Corporate Debtor' (Offshore Regional Hub) as we intend to have a joint 'Corporate Insolvency Resolution Process' against the 'Corporate Debtor' against whom two proceedings have been initiated, one in India and another in Holland. Affidavit should be filed within one week.

Post the case 'For Orders' on **4th September, 2019** at 12.00 Noon on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

Akc/Sk